

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/56/2016
NAME OF THE PETITIONER(S) : OFS Industries Pvt Ltd & Another
NAME OF THE RESPONDENT(S) : First City Capital Investments Ltd & 15 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

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|---|--|------------------------------------|
| 1. Hari Prashanth
for
SANJEEV KUMAR | Counsel for petitioner
ND: I | [Signature] |
| 2. A.V.S. MADHUSUDHAN
for
VEDANALLI KUMAR | Counsel for R7 R8 | [Signature]
for vedanalli kumar |
| 3. S. Ananth
For Mr. Ashok Vishwanath. | Counsel for R9 - R11 | [Signature] |
| 4. MR. V. M. SHIVAKUMAR
(M/S. SHIVAKUMAR + SURESH) | Counsel for R1, 2, 6,
12, 13 and 15 | [Signature] |
| 5. P. Thiagarajan | Counsel for R-4 | [Signature] |

ORDER

Shri Hari Prashanth, representing senior counsel for P1, Shri Sanjeev Kumar, present. No representation on behalf of P2. Counsels for all the respondents present. Counsel for P1 stated that they filed vakalat four days back on behalf of P1 in the Registry and sought some time for submitting final arguments. Time extended at request for final hearing. Put up on **27.02.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)